


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

CORAM: HON'BLE RATAKONDA MURÁLI - MEMBER JUDICIAL
CORAM: HON'BLE NARENDER KUMAR BHOLA, MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.08.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 555/9/HDB/2019
NAME OF THE COMPANY	Lotus Poly Paes (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Allied Marketing Co.
NAME OF THE RESPONDENTS(S)	Lotus Poly Paes (India) Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
BOMMINENI VIVEKANANDA	ADVOCATE	vivenda27@gmail.com +91-9505504131	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

ORDER

Counsel for Operational Creditor is present.

Today matter listed for ordering notice to the Corporate Debtor before admission.

Issue notice to Corporate Debtor. Registry to prepare notice, Counsel to collect and serve on the Corporate Debtor and file proof of service.

List it on 20.09.2019.



Member (Technical)



Member (Judicial)

Pavani